

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**M.A. No. 61/1117/2021  
In  
T.A. No. 61/1091/2020**

This the 10<sup>th</sup> day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

A.K. Padha

.....Applicant  
(Advocate:- Mr. M K Raina)

Versus

1. U.T. of J&K and Ors

.....Respondents.  
(Advocate: Mr. Amit Gupta, learned A.A.G./Ms. Anshuja Tak)

**ORDER  
[ORAL]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

M.A. No. 61/1117/2021 has been moved seeking withdrawal of T.A. No. 61/1091/2020.

2. The M.A. is allowed. Accordingly, T.A. No. 61/1091/2020 is dismissed as withdrawn with liberty to the applicant to file afresh, if fresh cause of action arises.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**